# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

2.

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.08/9//HDB/2018
NAME OF THE COMPANY	Lanco Solar Private Limited
NAME OF THE PETITIONER(S)	Suresh Baxi
NAME OF THE RESPONDENT(S)	Lanco Solar Private Limited
UNDER SECTION	Sec 9 Of IBC

### Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
HEARISH KUMAR R	ADILGATIE	haliey. lasineni Egmail. com	P. Mms
	,	9492154302	

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			2700

### <u>ORDER</u>

Heard Mr.R.Harish Kumar, Learned Counsel for Petitioner submitted the Memo on behalf of the operational creditor for further clarifications.

Post the matter on 5.02.2018.

Member (Tech)

Member (Judl)

pavani